

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 142 of 2017 (SZ)

Applicant (s)

D. Gopalakrishnan
District Secretary – Agriculture
9 Wing, Vellore East
Sathampakkam Village, Walajah Tk
Vellore Dist

Respondents

1. State Government of Tamil Nadu
rep. by its Secretary, PWD, Chennai-
2. The Member Secretary, State Level
Environment Impact Assessment
Authority, Chennai
3. The Tamil Nadu Pollution Control
Board Rep. by its Chairman,
Chennai.
4. The District Collector, Vellore
5. The Chief Engineer, Water
Resource Organisation, PWD,
Chennai
6. The Revenue Divisional
Officer, Vellore
7. The Assistant Director, Dept. Of
Geology & Mining, Vellore
8. The Executive Engineer, PWD,
Vellore
9. The Asst. Engineer, PWD, Vellore

Counsel appearing for applicant

M/s. V.S Senthil Kumar
A. Kripakaran
R. Murugan

Counsel appearing for respondents

M/s.E. Manoharan for R1, R4 to R9
M/s Gokul Krishnan for R2
M/s Rita Chandrasekar for R3

Note of the Registry	Orders of the Tribunal
Item No.10	Date: 24 th August, 2017 Except 2 nd respondent all other respondents have filed reply. The learned counsel appearing for 2 nd respondent seeks time to file reply. The reply shall be filed within 2 weeks after serving copy to the learned counsel appearing for the other side who shall be

entitled to file rejoinder, if any within 2 weeks thereafter.

Post this application on 16.10.2017

.....,JM
(Justice Dr.P.Jyothimani)

.....,EM
(Shri P.S. Rao)



